- (c) whether some States have asked the Union Government to remove the anomaly, if any; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) The Targeted Public Distribution System (TPDS) is operated under joint responsibility of the Government of India and State/UT Governments. While the Central Government engages in procurement of foodgrains for TPDS, storage, transportation and allocation to the State/UT Governments, the onus for identification of BPL and AAY families as per Planning Commission estimates and guidelines of Ministry of Rural Development and Ministry of Housing & Urban Poverty Alleviation and issuance of ration cards to them, allocation of foodgrains within the State/UT and proper distribution of allocated TPDS foodgrains to the eligible families through Fair Price Shops rests with the State/UT Governments.

Under the TPDS allocation of foodgrains is made @ 35 kg. per family per month for 6.52 crore Below Poverty Line (BPL) families, including the Antyodaya Anna Yojana (AAY) families in the country on the basis of 1993-94 poverty estimates of the Planning Commission projected on the population estimates of Registrar General of India as on 1.3.2000. Accordingly State Governments are expected to identity BPL families as per their respective share within this ceiling limit and issue foodgrains @ 35 kg. per BPL family per month. However, as against 6.52 crore families accepted for allocations as above, the total number of BPL (including AAY) ration cards issued by the States as by 30.6.2009 is 10.86 crore. Therefore, the scale of issue of foodgrains to each BPL family per month is lower than 35 kg. in those States.

Requests have been received from 12 States/UT Governments namely Bihar, Kerala, Orissa, Karnataka. West Bengal, Madhya Pradesh, Punjab, Chhattisgarh, Uttar Pradesh, Meghalaya, Maharashtra and Daman & Diu for accepting higher number of BPL families for TPDS allocations than their share in 6.52 crore families.

Storage facility of foodgrains

†761.SHRI LALIT KISHORE CHATURVEDI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the present Government have started any plan/programme for increasing the number and capacity of warehouses and cold storages and for their upgradation;
 - (b) if so, the details thereof;
- (c) the details of newly constructed warehouses and cold storages whose capacity has been enhanced and also the warehouses and cold storages which have been equipped with advanced resources during the last three years, State-wise and year-wise;

[†]Original notice of the question was received in Hindi

- (d) the details of the investments made by private investors, corporate sector and public sector undertakings in this sector, State-wise and year-wise; and
- (e) the grant/credit support/technological aid provided by Government for the same, if any, along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) No, Sir. However, for the 11th Five Year Plan, Food Corporation of India (FCI) has prepared a shelf of project to construct 3.41 lakh MT additional capacity of godowns and the Central Warehousing Corporation (CWC) proposes to construct additional capacity of foodgrain storage godowns to the tune of 1.09 lakh MT during the current financial year.

A network of rural godowns to enable small farmers to enhance their holding capacity in order to sell their produce at remunerative prices and to avoid distress sales, titled as 'Gramin Bhandaran Yojana' has been launched *w.e.f.* 01.04.2001 by the Ministry of Agriculture. Sanction for total number of 20,691 godowns having a capacity of 240.75 lakh. Tones have been given by NABARD & NCDC under this scheme upto May 2009.

(c) The details of newly constructed storage space by FCI & CWC during the last three years. Year-wise and State-wise is as under:

(Capacity in MTs)

States	2006-07	2007-08	2008-09
Uttar Pradesh	59400	62150	65200
Delhi	9900	10000	
Karnataka	39460	5000	
Madhya Pradesh	16700		
Rajasthan	18300		5000
Bihar	5000		
Gujarat	201300	132530	
Maharashtra	27760	22000	
Andhra Pradesh		13200	
Goa			2000
J & K	6250		
Tripura	5000		2500
Assam	3340	7500	
Himachal Pradesh	3340		
Mizoram	3340	4590	
TOTAL:	399090	256970	74700

The details indicating the details of cold-storages, State-wise and Year-wise for the last three years is enclosed as Statement. (See below)

(d) and (e) Government of India has released an equity amount of Rs. 4 crores during 2007-08 and Rs. 16.45 crore during 2008-09 to FCI for construction of godowns. The CWC has invested Rs. 188.94 crores on construction of additional warehousing capacity across the country during the last three years. Besides, under the National Storage Policy, 5.5 lakh MT capacity of storage space has been created in the private sector on Build, Own & Operate (BOO) basis.

Under the Ministry of Agriculture's revised 'Grameen Bhandaran Yojana' subsidy @ 25% is provided to all categories of farmers, Agriculture graduates, cooperatives & CWC/ SWCs. All other categories of individuals companies and corporations are provided subsidy @ 15% of the project cost. In case of NE States/hilly areas & SC/ST entrepreneurs and their cooperatives and Women Farmers, subsidy is provided @ 33.33%.

The National Horticulture Board under Department of Agriculture & Cooperation is implementing a scheme on 'Capital Investment Subsidy for Construction/Modernization, Expansion of Cold Storages and Storage for Horticulture Produce' to promote setting up of cold storage/storages of horticulture produce in the country. Under this scheme, the Board is providing back-ended capital investment subsidy facilities for projects.

Statement

Status of Cold Storage Sanctioned under the "Capital Investment Subsidy Scheme for 'Construction/Expansion/Modernization of Cold Storages and Storages for Horticulture Produce" during 2006-07 to 2008-2009 (as on 31.03.2009) (NABARD/NCDC/NHB/NAFED)

(Subsidy in Lakh Rupees)

SI		Name	of	2006-2007			2007-2008		2	008-2009
N	o. the State	No.	Capacity (MT)	Eligible Subsidy	No.	Capacity (MT)	Eligible Subsidy	No.	Capacity (MT)	Eligible Subsidy
1	2	3	4	5	6	7	8	9	10	11
1	Punjab	3	7773	35.25	16	67198	585.54	6	16553	114.05
2	Haryana	3	6028	341.02	0	0	0.00	0	0	0.00
3	Tamil Nadu	14	32206	510.47	0	0	0.00	3	0	53.12
4	Himachal Pradesh	0	0	0.00	3	18270	1599.00	0	0	0.00
5	Uttar Pradesh	92	487301	3399.03	119	645177	5139.65	75	55522	1450.09
6	Uttranchal	0	0	0.00	1	1200	2.67	0	0	0.00

1 2	3	4	5	6	7	8	9	10	11
7 Maharashtra	4	16021	171.39	12	10356	46.05	4	8368	10.55
8 Rajasthan	4	11720	102.14	0	0	0.00	0	0	0.00
9 Karnataka	9	54646	363.89	13	74961	592.13	4	16533	92.86
10 Gujarat	13	96221	347.63	24	37768	349.53	0	0	0.00
11 Orissa	0	0	0.00	4	13273	141.31	0	0	0.00
12 Madhya Pradesh	0	0	0.00	0	0	0.00	5	8503	42.91
13 Chhattisgarh	6	23482	202.98	1	2200	25,13	1	5112	26.01
14 West Bengal	8	24118	266.76	81	1600	99.50	0	0	0.00
15 Andhra Pradesh	30	102304	1082.42	9	44235	423.10	1	6415	40.22
16 Assam	6	33900	353.30	0	0	0.00	0	0	0.00
17 Bihar	15	56051	434.90	12	47347	463.88	5	16580	75 . 25
18 Jharkhand	0	0	0.00	9	46694	407.28	0	0	0.00
19 Tripura	0	0	0.00	0	0	0.00	0	0	0.00
20 Delhi	0	0	0.00	0	0	0.00	1	2566	6.41
21 Kerala	2	4850	48.50	0	0	0.00	1	4644	23.59
22 Nagaland	0	0	0.00	0	0	0.00	0	0	0.00
23 Goa	0	0	0.00	0	0	0.00	0	0	0.00
24 Arunanchal Pradesh	0	0	0.00	0	0	0.00	0	0	0.00
25 J & K	0	0	0.00	0	0	0.00	0	0	0.00
TOTAL:	209	956621	7659.69	231	1020279	9874.76	106	140796	1935.10

National Food Security Act

762. DR. (SHRIMATI) NAJMA A. HEPTULLA: SHRI MAHENDRA MOHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is going to bring in the National Food Security Act to tackle the malnutrition problem in the country;
 - (b) if so, the details thereof;
- (c) whether Government has ever assessed loss to nation due to calory/energy deficit in the country; and